

पकड़ी थीं जिनका कुल अनुमानित मूल्य 42.97 लाख रुपये था। अपराधरोपणीय दस्तावेज भी पकड़े गये थे। कानून के अन्तर्गत उपयुक्त कार्यवाही करने के लिये, पकड़ी गई सामग्री की जांच आरम्भ की जा चुकी है।

**Interference by IMF in Government working**

954. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the IMF has already started interfering in the working of Government by asking embarrassing questions in almost all matters;

(b) the details of the areas on which the IMF wants clarifications from Government; and

(c) replies given by Government on these queries in detail?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c). There is no question of any interference by the IMF in the working of Government. The IMF team which recently visited India held discussions within the framework of usual Article. IV consultations and of the mid-term review as provided under the extended arrangement. The discussions were focussed on current economic and financial developments.

**Apprehension of attack on India from neighbouring countries**

955. SHRI K. LAKKAPPA:

SHRI XAVIER ARAKAL:

Will the Minister of DEFENCE be pleased to state:

(a) whether there is apprehension of an attack on India from its neighbouring countries; and

(b) if so, details of Defence preparations and other steps taken in order to safeguard our borders?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b). The security environment in the Indian Sub-Continent and around us has undergone qualitative changes in the recent past. Government carefully assess their impact and periodically update plans for defence preparedness. It will not be desirable to disclose details.

**Public deposits by companies**

956. SHRIMATI PRAMILA DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is a court in collection of deposits by companies;

(b) whether Government have ascertained that a number of companies have collected deposits from the public disproportionate to their capital;

(c) whether such companies have been prosecuted; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The information is being collected and to the extent it is available will be laid on the Table of the House.

**Central investment in industries in States**

957. SHRI A. NEELALOHITHASAN NADAR: Will the Minister of FINANCE be pleased to state:

(a) the total investment of Government of India in the Industrial Establishments of various States; and

(b) the amount of investment Government of India are having in the Industrial establishments of each State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI